

Regarding alleged discrepancies in Delhi Jal Board`s financial statements-laid

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI): Delhi Jal Board's last available accounts from 2017-18 are riddled with errors and inconsistencies as identified by the CAG, indicating financial fraud and misappropriation. DJB had 477 accounts until March 2018. Astonishingly, 111 bank account balances were absent from the 2017-18 accounts. The CAG reported discrepancies in DJB's financial statements provided to them. Statements showed zero balances in 13 bank accounts holding ₹4.42 crore, and ignored ₹7.05 crore in five other accounts, suggesting fraud or misappropriation. Rs 1601 crore of funds released under capital heads are showing as unspent in the book of accounts of DJB but the actual money is not available in the bank accounts. Payments and Deposits worth Rs.300.42 Cr were not added to the tally accounting software. Works have deviated from schemes for which funds are allocated. Funds allocated for large capital works have been spent on more than 12,000 small repair works, without authorisation. Due to a lack of oversight, alleged fake billing and theft of funds are likely to have happened in the financial year 2012-13, five water tanker supply projects were initially budgeted at ₹637.23 crore, but their costs have since escalated to ₹853.20 crore. No explanation for the Rs. 215.97 crore difference has been given.